COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 186 OF 2017 &
IA NO. 437 OF 2017

Dated: 23rd January, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Chhattisgarh State Power Distribution Company Ltd. **...Appellant(s)**

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. **...Respondent(s)**

Counsel for the Appellant(s) : Ms. Stuti Krishnan
proxy for Ms. Rashmi Singh

Counsel for the Respondent(s) : Mr. Ravi Sharma for R-1

Mr. Kumar Mihir for R-2

ORDER

At the request of the learned counsel for Appellant, list the matter for hearing on ***4-4-2019***.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/kt